clearly shows that this district mainly depends upon Northern States to sell its products. If these products are not moved quickly the agriculturists will get much loss.

The production of lemons is seasonal and it is between February and June.

Transport during this period plays an important role. The producers are constantly agitating for the dieselisation of 38 Madras-Howrah Express besides providing more V.P.S. and allotment of separate V.P. for Eluru R.S. to provide adequate shelters to Eluru R.S. for these perishables and to provide more room in Konarka and 46 Express also.

I urge, upon the Government to consider this issue and help the agriculturists by complying with their request.

(v) NEED FOR IMPROVEMENT IN THE SERVICES PROVIDED AT INTER-STATE BUS TERMINUS IN DELHI.

SHRI HARIKESH BAHADUR (Gorakhpur): Commuters who arrive at the Inter-State bus terminus in Delhi face several problems. luggage is often stolen by thieves: they find difficulty in getting tickets because ticket counters are at first floor of the building and employees also do not cooperate with the commuters properly. Thus that Inter-State bus terminus has become centre of "chaos, confusion and corruption". Passengers have to more prices for their food articles which they purchase from food stalls auctioned by the D.D.A. shopkeepers try to exploit the passengers who already face problems like clean drinking water, adequate water in toilets and proper lighting arrangements in the night. Therefore, I urge upon the Government to look into these problems and try to provide more facilities and amenities to the passengers.

(vi) UNILATERAL ABROGATION BY USA
OF PART TO SUPPLY ENRICHED
URANIUM FOR TARAPORE ATOMIC
POWER STATION.

SHRI ARJUN SETHI (Bhadrak): It is reported that the U.S.A. finally saving 'no' to India's request for further supplies of the contracted nuclear fuel for Tarapur-the abrogation of the agreement is inevitable. Hence, the crucial issue is whether India can be tied down to obligations even after the termination of the agreement, who is to use the spent fuel rods that have been filed up at Tarapur and whether the United States has the right to apply safeguards at the Tarapur atomic power plants even if the agreement which enables it to do so is not valid

It is not known whether the U.S.A. will give one pending shipment of 19.8 tonnes of enriched uranium.

These are the subjects of national importance. Hence, Government should make a statement on the subject so that the people at large can know where the stand so far as supply of enriched uranium to Tarapur by U.S.A. vis-a-vis. Indian Government is concerned

SHRI BAPUSAHEB PARULEKAR: Has the calling attention been converted into 377? You have gone on record to say that the calling attention is being admitted.

MR. DEPUTY-SPEAKER: This had been given prior to that.

(vii) FILMING OF SOCIAL AND ECONO-MIC LIFE OF ADIVASIS OF BASTAR DISTRICT BY B.B.C.

श्री दिलीप सिंह मूरिया (झाबुझा) : उपाध्यक्ष महोदय, मैं नियम 377 के अश्रीत निम्नलिधित महत्वपूर्ण विषय की अरेर सदन का ध्यान खींचना चाहता है।

[बी दिलीप सिंह मृरिया]

"बिटिश बाडकास्टिंग कारपोरेशन के द्वारा आदिवासी के प्रेम व्यापार पर वृत जित की शूटिंग के लिये फोटोग्राफर बस्तर के दूर-दराज आवलों में खास दिलवस्पी ले रहे हैं जहां आदिवासी महिलाएं अपने बदन का काफी हिस्सा खुला रखती हैं और स्वच्छंद जीवन बिताती हैं। फोटोग्राफर आपत्तिजनक उन आदिवासी महिलाओं की तस्वीरें खींचते हैं।

राज्य सरकार ने पिछले कुछ महीनों से बस्तर में विदेशियों के प्रवेश पर कुछ पाबन्दियां लगा रही हैं। ये पाबन्दियां इसलिये लगाई गई क्योंकि कितने ही विदेशी पर्यटन और ग्रध्ययन के नाम पर बस्तर आते थे पर उनका असली मकसद मादिवासी महिलाओं के निवर्सन देह सींदर्य को कैमरे से बन्द करना होता था। उन तस्वीरों का जिस तरह विदेशी पत-पत्निकात्रों में प्रकाशन होता है उससे राष्ट्रीय सम्मान पर चोट यहंचती है। पता चला है कि केन्द्र सरकार से बी०बी०सी० ने जो अनुरोध किया है उससे ग्रादिवासी क्षेत्र बस्तर के सामाजिक व ब्रायिक जीवन को चित्रांकित करने की बात कही गई है लेकिन उसकी ग्राड़ में उसके फोटोग्राफर ग्रापत्तिजनक तस्वीरें खींच रहे हैं ग्रतः केन्द्र संग्कार ने जो ग्रनुबन्ध किया है उसे तुरन्त निरस्त किया जाये ग्रीर जो ग्रापत्तिजनक तस्वीरें लिये हैं उन्हें शोध्र ही जब्त किया जाय । बी० बी० सी० के जो फोटोग्राफर उनको बस्तर से निकाला जाय । ग्रीर भविष्य में इस प्रकार के किसी भी विदेशी को ग्रादिशसी क्षेत्र में जाने की ग्रनुमति नहीं दी जाय।

(vii) Steps to reopen B&C Mills as per the agreement reached between the Government and the Management.

DR. A. KALANIDHI (Madras Cen-The world renowned B&C tral): Mill was closed on 1-1-1981 and the understanding reached between MPs of Tamil Nadu, Union Finance Minister and Union Commerce Minister to reopen the Mill on the Tamil New Year's Day, namely which was released to the press by the hon. Minister of State for Commerce, Mr. Khursheed Alam This was announced only after the agreement was signed by the Labour Union leaders at New Delhi. great difficulty it was agreed to finalise the work norms, manning, etc., within a month from the date of reopening which was accepted by the Union Finance Minister, Union Commerce Minister, MPs of Tamil Nadu and Labour Union leaders. But the management is willing to reopen the Mill only after completing things, namely, work norms, manning etc., in the beginning itself. It is quite contradictory to the agreement reached. This shows the high-handedness of the management. should be checked and condemned by one and all. This indifferent attitude of the management violating the assurance results in inordinate delay in recening of the Mill. The GPF loans for the workers which are eligible are not given by the management even though the Commissioner Provident Fund has given the letter of consent for disbursing the amount to the workers who are badly affected by the closure of the Mill. Hence I request: -

1. The Centre should firmly instruct the management to adhere to the agreement reached between the Ministers and the Tamil Nadu MPs and implement the same to reopen